

IN THE NATIONAL COMPANY LAW TRIBUNAL,
COURT NO. 5, MUMBAI BENCH

5. C.P.(IB)-4533(MB)/2019

CORAM:

SHRI CHANDRA BHAN SINGH
Member (Technical)

SMT. SUCHITRA KANUPARTHI
Member (Judicial)

ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE NATIONAL
COMPANY LAW TRIBUNAL ON **17.02.2020**

NAME OF THE PARTIES: Ashish Mishra & Anr

Vs.

Ajmera Realty & Infra India Ltd.

SECTION: 7 OF THE INSOLVENCY AND BANKRUPTCY CODE.

ORDER

1. Both sides present.
2. Both sides submit that settlement talks are going on between the parties and in view of the settlement seeks time. Time granted.
3. List this matter on 16.03.2020.

Sd/-

CHANDRA BHAN SINGH
Member (Technical)

Sd/-

SUCHITRA KANUPARTHI
Member (Judicial)

17.02.2020
/n/